

[Mr. Speaker]

is the only alternative. If everybody begins raising here something that has happened—it may be important from the Member's point of view; I agree—I do not know what I can do; I am so helpless.

**SHRI SURENDRANATH DWIVEDY:**  
It does not happen always.

12.33 hrs.

**COMMITTEE ON ABSENCE OF  
MEMBERS FROM SITTINGS OF  
THE HOUSE**

**FOURTH REPORT**

**SHRI RANDHIR SINGH (Rohtak):**  
Sir, I beg to present the Fourth Report of the Committee on Absence of Members from the Sittings of the House.

**ESTIMATES COMMITTEE**

**FORTY-EIGHTH REPORT**

**SHRI P. VENKATASUBBAIAH (Nandyal):** Sir, I beg to present the Forty-eighth Report of the Estimates Committee on the Ministry of Petroleum and Chemicals—Petro-Chemicals.

12.33½ hrs.

**BUSINESS OF THE HOUSE**

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND COMMUNICA-  
TIONS (DR. RAM SUBHAG SINGH):**  
Sir, Government Business in Lok Sabha during the week commencing 25th March, 1968, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Motion for reference of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967 to a Joint Committee.
- (3) Consideration of a motion for reference of the Banking Laws (Amendment) Bill, 1967 to a Select Committee.
- (4) Consideration of a motion for concurrence for reference of the Motor Vehicles (Amendment) Bill, 1965 to a Joint Committee.

- (5) Consideration of a motion for reference of the Contract Labour (Regulation and Abolition) Bill, 1967 to a Select Committee.
- (6) Consideration and passing of the Pondicherry (Extension of Laws) Bill, 1967.
- (7) Further consideration and passing of the Insecticides Bill, 1967, as passed by Rajya Sabha.
- (8) Consideration and passing of the Civil Defence Bill, 1967.
- (9) From 27th March, 1968, the House will take up the discussion and voting of the Demands for Grants under the control of—

Ministry of Home Affairs.  
Ministry of Defence.

- (10) Further discussion on motion moved by Shri Nath Pai on 28th February, 1968, regarding Bihar at 6 P.M. on Wednesday, the 27th March, 1968.

**MR. SPEAKER:** As to when we should discuss this motion, we will fix up the time again. He has only mentioned the work before the House. The allotment of time and all that we shall do when we meet again in the BAC.

**SHRI NATH PAI (Rajapur):** There was no mention of the Bihar motion.

**MR. SPEAKER:** It was mentioned.

**श्री हुकम चन्द कछवाय (उज्जैन) :**  
अध्यक्ष महोदय, पिछले सेशन में मैंने मंत्री जी से एक सवाल पूछा था कि अगरबत्ती बनाने वाले जो मजदूर हैं उन के बारे में कोई कानून बनाएंगे तो उन्होंने उस के लिए वचन दिया था कि हम उन के लिए कानून लाने वाले हैं, तो वह कानून कब लायेंगे ?

**डा० राम सुभग सिंह :** हम ने कोई वचन नहीं दिया था ।

**SHRI S. M. BANERJEE (Kanpur):** Sir, I know that they are very short of time I would request you and through you, Sir, to the Minister of Parliamentary Affairs to kindly see that statements on two urgent matters are made by the Ministers concerned